

To

1. Ms. Garima Mishra, Dist. & Addl. Sessions Judge, Bokaro (U.O.T.).
2. Mr. Surya Mani Tripathi, Dist. & Addl. Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Surya Bhushan Ojha, Dist. & Addl. Sessions Judge-cum-Special Court, elected MP & MLA, Chaibasa.
4. Mr. Amresh Kumar, Dist. & Addl. Sessions Judge, Chatra (U.O.T.).
5. Mr. Akhilesh Kumar, Dist. & Addl. Sessions Judge, Daltonganj (U.O.T.).
6. Mr. Shankar Kumar Maharaj, Dist. & Addl. Sessions Judge, Daltonganj.
7. Mr. Rajeev Ranjan, Dist. & Addl. Sessions Judge, Deoghar (U.O.T.).
8. Mr. Vijay Kumar Srivastava, Dist. & Addl. Sessions Judge, Deoghar.
9. Mr. Rajni Kant Pathak, Dist. & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
10. Mr. Shwaymbhu, Dist. & Addl. Sessions Judge, Dhanbad.
11. Mr. Rakesh Kumar, Dist. & Addl. Sessions Judge, Dhanbad (U.O.T.).
12. Mr. Ramesh Chandra, Dist. & Addl. Sessions Judge, Dumka.
13. Mr. Prakash Jha, Dist. & Addl. Sessions Judge, Dumka (U.O.T.).
14. Mr. Dinesh Kumar, Dist. & Addl. Sessions Judge, Garhwa (U.O.T.).
15. Mr. Gopal Pandey, Dist. & Addl. Sessions Judge, Giridih.
16. Mr. Yashwant Prakash, Dist. & Addl. Sessions Judge, Giridih.
17. Ms. Richa Srivastava, Dist. & Addl. Sessions Judge, Godda.
18. Mr. Manoj Kumar Sharma, Dist. & Addl. Sessions Judge, Gumla.
19. Mr. Shatrunjay Kumar Singh, Dist. & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Hazaribagh.
20. Mr. Braj Kishore Pandey No. 2, Dist. & Addl. Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh.
21. Mr. Bimlesh Kumar Sahay, Dist. & Addl. Sessions Judge, Jamshedpur (U.O.T.).
22. Mr. Kankan Pattadar, Dist. & Addl. Sessions Judge, Jamshedpur (U.O.T.).
23. Mr. Nishant Kumar, Dist. & Addl. Sessions Judge, Jamshedpur.
24. Mr. Srish Dutta Tripathi, Dist. & Addl. Sessions Judge, Jamtara.
25. Mr. Sanjay Kumar No. 2, Dist. & Addl. Sessions Judge, Khunti.
26. Mr. Ghulam Haidar, Dist. & Addl. Sessions Judge, Koderma.
27. Mr. Rakesh Chandra, Dist. & Addl. Sessions Judge, Koderma.
28. Mr. Dinesh Kumar Mishra, Dist. & Addl. Sessions Judge, Latehar (U.O.T.).
29. Ms. Neerja Ashri, Dist. & Addl. Sessions Judge, Lohardaga (U.O.T.).
30. Mr. Chaudhary Ahsan Moiz, Dist. & Addl. Sessions Judge, Pakur.
31. Ms. Kusum Kumari, Dist. & Addl. Sessions Judge, Ramgarh.
32. Ms. Sanjeeta Srivastava, Addl. Principal Judge, Addl. Family Court, Ranchi.
33. Mr. Manoj Chandra Jha, Addl. Judicial Commissioner-cum-P.O. Commercial Court, Ranchi.
34. Mr. Manish, Additional Judicial Commissioner-cum-P.O. MVACT, Ranchi.
35. Mr. Yogesh Kumar Singh, Additional Judicial Commissioner, Ranchi (U.O.T.).
36. Mr. Prabhat Kumar Sharma, Additional Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi.
37. Mr. Shekhar Kumar, Dist. & Addl. Sessions Judge, Sahebganj.
38. Mr. Sanjeev Kumar Singh, Addl. Principal Judge, Addl. Family Court, Rajmahal (Sahebganj) (U.O.T.).
39. Mr. Sachindra Nath Sinha, Dist. & Addl. Sessions Judge, Seraikella-Kharsawan (Chandil).
40. Ms. Asha Devi Bhatt, Dist. & Addl. Sessions Judge, Simdega.
41. Ms. Lucy Sosen Tigga, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Bokaro.
42. Ms. Nibha Ranjana Lakra, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (U.O.P.).
43. Mr. Manoj Kumar Prajapati, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Bokaro (Bermo at Tenughat).
44. Mr. Binod Kumar, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa.
45. Mr. Daya Ram, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Chatra (U.O.T.).
46. Mr. Sanjay Singh Yadav, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
47. Mr. Sanjit Kumar Chandra, Civil Judge (Sr. Div.)-cum-J.M., Deoghar (U.O.P.).

48. Mr. Arun Kumar Dubey, Civil Judge (Sr. Div.)-cum-J.M., Deoghar (Madhupur).
49. Ms. Arti Mala, Chief Judicial Magistrate, Dhanbad.
50. Ms. Nitasha Barla, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad (U.O.P.).
51. Mr. Safdar Ali Naiyar, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
52. Mr. Anup Tirkey, Chief Judicial Magistrate, Dumka.
53. Ms. Ritwika Singh, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Dumka.
54. Ms. Veena Kumari, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
55. Mr. Arbind Kachhap, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Garhwa (Nagar Untari).
56. Ms. Kumari Nitika, A.C.J.M-cum-Civil Judge (Sr. Div.)-I, Giridih.
57. Ms. Seema Kumari Minz, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
58. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Godda (U.O.T.).
59. Ms. Nirmala Barla, Civil Judge (Sr. Div.)-cum-J.M., Gumla (U.O.P.).
60. Ms. Avanika Gautam, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh.
61. Mr. Vivek Kumar, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
62. Mr. Sushil Kumar Pingua, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
63. Mr. Abhishek Prasad, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur (U.O.T.).
64. Ms. Sushila Soreng, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur (U.O.P.).
65. Mr. Ranjay Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
66. Mr. Nitish Neilesh Sanga, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamshedpur (Ghatshila).
67. Md. Naeem Ansari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamtara (U.O.T.).
68. Mr. Manoranjan Kumar No. III, A.C.J.M.-cum- Civil Judge (Sr. Div.)-I, Koderma.
69. Ms. Swati Vijay Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Latehar (U.O.P.).
70. Mr. Krishna Kant Mishra, C.J.M.-cum- Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga (U.O.T.).
71. Ms. Shilpa Murmu, Chief Judicial Magistrate, Pakur.
72. Mr. Rohit Kumar, Civil Judge (Sr. Div.), Ramgarh.
73. Mr. Chandan, Chief Judicial Magistrate, Ranchi (U.O.T.).
74. Mr. Rakesh Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Ranchi (U.O.P.).
75. Mr. Abhishek Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
76. Mr. Ashok Kumar No. IV, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
77. Mr. Rajesh Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj (U.O.P.).
78. Ms. Kamala Kumari, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj (Rajmahal) (U.O.T.).
79. Ms. Kavitanjali Toppo, C.J.M.-cum- Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Seraikella-Kharsawan.
80. Mr. Manish Kumar Singh, C.J.M.-cum- Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Simdega.

Sub.:- Nomination of Judicial Officers for attending two days “**Orientation Program on New Criminal Laws, 2023**” scheduled to be held on **4th & 5th May, 2024** at **Judicial Academy, Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training Programme scheduled to be held from on **4th & 5th May, 2024** at **Judicial Academy Jharkhand, Ranchi.**

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of preceding day of the training Programme till the evening of concluding day of the training Programme.** All the nominated officers have to **report at Academy for training Programme on or before 09:30 A.M. for registration, in proper dress.**

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above and **come with the relevant bare acts.**

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme. **No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 1812 /Apptt.

Dated, Ranchi, the 02/05/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 482/JAJ dated 26.04.2024 and letter bearing Memo No. 508/JAJ dated 01.05.2024 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)